

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

NO. 298/R DATE: 20.03.2024

In partial modification of Modified Yardstick System notified vide Notification No. 906/R dt.17.08.2020, the Hon'ble Court have been pleased to incorporate a new provision at the end of the "INSTRUCTIONS" contained in the said notification as follows:-

* **Incentives for Judge Mediators**

Cases disposed of through Mediation by the Judge mediator-

- Judge mediators shall be given 50% yardstick for a successful mediation and 25% yardstick for an unsuccessful mediation.
- Such percentage of yardstick shall be calculated as per the yardstick already prescribed for the contested disposal of the cases concerned.
- There shall be minimum of three sittings for an unsuccessful mediation.
- The Judge mediators have to take up mediation without hampering the court work and in accordance with the provisions of the Civil Procedure Mediation Rules, 2007.

The above modification shall come into force with effect from January, 2024.

BY ORDER OF THE COURT



(PRAVAKAR GANTHIA)

MEMBER SECRETARY, SCMSC (I/C)

Memo No 4771 (60) Dtd. 20.03.2024

Copy forwarded to the:

1. All officers of the court,
2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
3. Joint Registrar-cum-Principal Secretary/ A.D.R.-cum-Addl. Principal Secretaries / A.R.-cum-Sr. Secretaries / Secretaries attached to the Hon'ble Judges, for placing the same before their Lordship's kind information
4. Superintendents, Appointment/ Inspection/ Library/ Statistics Section,
5. Superintendent, Computer Section to upload the same in Orissa High Court official website

for information and necessary action.



MEMBER SECRETARY, SCMSC (I/C)

20.03.2024

Copy forwarded to the:

- 1) Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar,
- 2) Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
- 3) District & Sessions Judge (All),
- 4) Presiding Officer, Industrial Tribunal, Bhubaneswar/ Rourkela,
- 5) Presiding Officer, Educational Tribunal, Odisha, Bhubaneswar,
- 6) Director of Public Prosecution, Odisha, Bhubaneswar,
- 7) Second Motor Accident Claims Tribunal, Berhampur/ Sambalpur,
- 8) Chairman, Odisha Sales Tax Tribunal, Cuttack,
- 9) Member Secretary, Odisha State Legal Services Authority, Cuttack,
- 10) Member, State Transport Appellate Tribunal, Sector-6, Plot No.1437, Block-9, Abhinaba Bidanasi, Cuttack,
- 11) Judge, Family Court (All),
- 12) A.D.J-cum-Special Judge (Vig.) (All),
- 13) A.D.J-cum-Special Judge (C.B.I), Court No.I, Bhubaneswar,
- 14) Chairman, Arbitration Tribunal, Odisha, Bhubaneswar,
- 15) P.O. (Member), State Cooperative Tribunal, Bhubaneswar,
- 16) Commissioner of Hindu Religious Endowments, Bhubaneswar,
- 17) Legal Advisor, State Vigilance Organization, Cuttack,
- 18) Special Judge, Special Court, Cuttack/ Bhubaneswar,
- 19) Director, Odisha Judicial Academy, Cuttack,
- 20) P.O., L.A.R.& R Authority, Cuttack/ Berhampur / Sambalpur,
- 21) Secretary, Lokayukta, Odisha, Bhubaneswar,
- 22) Registrar, O.R.E.A.T., Bhubaneswar,
- 23) Registrar, Odisha Human Rights Commission, Bhubaneswar,
- 24) Secretary, State C.D.R. Commission, Cuttack,
- 25) P.O., Wakf Tribunal, Cuttack
- 26) Adjudicating Officer, Odisha Real Estate Regulatory Authority, Bhubaneswar

for information and guidance and communication to the Judicial Officers working under your control.


MEMBER SECRETARY, SCMSC (I/C)

20-03-2024